

JUDGMENTS FOR THE MONTH OF FEBRUARY, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	WA 349/2012	ELIZA BEGUM VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
2	3 rd	WA 9/2014	M/S LADI STEEL INDUSTRIES PVT. LTD. VS ASSAM STATE ELECTRICITY BOARD BIJULI BHAWAN & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
3	3 rd	WA 27/2014	HIMANGSHU PAUL CHOUDHURY VS THE STATE OF ASSAM AND 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
4	3 rd	WP(C) 237/2014	THE UNION OF INDIA & 5 ORS VS SMTI INDRANI BHATTACHARJEE	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
5	5 th	CRL.A(J) 140/2010	MORIOMUN NESSA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE M. R. PATHAK
6	5 th	CrI.A. 195/2010	JOHORUL ISLAM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE M. R. PATHAK
7	5 th	CrI.A. 159/2011	MUSTAFA AHMED VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE M. R. PATHAK
8	5 th	PIL 55/2011	LAKHI KANTA ROY & 3 ORS VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
9	5 th	WP(C) 6815/2013	SYED MAHMUD ALI VS THE POLLUTION CONTROL BOARD & 4 ORS	Minor punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE N. CHAUDHURY

10	6 th	RSA 98/2003	ON THE DEATH OF BINOY BHUSAN CHOUDHURY HIS LEGAL HEIRS MIRA CHOUDHURY (WIFE) & ORS VS REKHA RANI DEB & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
11	6 th	RSA 147/2003	MRS. HUSSENA HAZARIKA VS MOZIDA KHATUN AND ORS	Appeals from motor accident claims tribunal	HON'BLE MR.JUSTICE N.CHAUDHURY
12	7 th	RSA 36/2003	MD LUTHFUR REHMAN BARBHUIYA VS KACHARI MASZID & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
13	7 th	RFA 81/2004	SIBA VS DHEMAJI TENGANAPARA	Appeals from motor accident claims tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
14	7 th	WP(C) 6357/2012	TOLARAM BAFNA ARTIFICIAL LIMB & CALIPER CENTRE & 3 ORS VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B. K. SHARMA
15	10 th	Crl.A. 144/2013	MONAJ JADAV @ YADAV VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA
16	10 th	WP(C) 4424/2013	CHITRA KUMAR NATH & 4 ORS VS THE STATE OF ASSAM AND 7 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
17	11 th	MACApp. 162/2003	SAILADA DAS VS NIHAR RANJAN DAS AND ORS	Appeal from Railway Claims Tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
18	11 th	MACApp. 163/2003	KUSUM MEDHI VS NIHAR RANJAN DAS AND ORS	Appeals from motor accident claims tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
19	11 th	Crl.Rev.P. 285/2004	SRI KARUNA ROY VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE N. CHAUDHURY
20	11 th	WP(C) 4938/2010	SMTI KAPAHI SALOI VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	HON'BLE Mr. JUSTICE N. CHAUDHURY
21	11 th	WA 56/2012	UNION OF INDIA & 3 ORS VS THE GENERAL SECY	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
22	11 th	RSA 127/2013	RAMSINGH HASAN RAJBHOR AND 7 ORS VS KALYAN KAR PURKAYASTHA AND 10 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
23	11 th	WP(C) 2915/2013	MD SAHIDUR RAHMAN VS THE STATE OF ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE HRISHIKESH ROY
24	11 th	WP(C) 4555/2013	SMTI RUNUMI GOGOI VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN

25	11 th	WP(C) 4789/2013	NO.796468-G CORPORAL KUNDAN SINGH SUMAN CLK GD VS THE UNION OF INDIA & 10 ORS	Minor punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
26	12 th	PIL 33/2011	PRANJAL BORDOLOY & ANR VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
27	12 th	WP(C) 3626/2013	M/S K.D. COKE VS THE UNION OF INDIA & 5 ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
28	12 th	WP(C) 3628/2013	MUSST. KULSUM BEGUM @ BIBI & 3 ORS VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR JUSTICE HRISHIKESH ROY
29	12 th	WP(C) 7490/2013	DR. BHUPENDRA GOSWAMI AND ANR VS THE UNION OF INDIA & 3 ORS	Salary and allowances with respect to State Govt Employees	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
30	12 th	PIL 11/2014	LUTFOR RAHMAN AKAND VS THE STATE OF ASSAM AND 5 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
31	12 th	WA 36/2014	M/S. R.D.CONSTRUCTIONS VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
32	13 th	MACApp. 62/2008	UNITED INDIA INSURANCE CO. LTD. VS PRATIMA BASAK & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR JUSTICE K. SREEDHAR RAO
33	13 th	MACApp. 63/2008	UNITED INDIA INSURANCE CO. LTD. VS PRATIMA BASAK & ORS.	Appeal from Railway Claims Tribunal	HON'BLE MR JUSTICE K. SREEDHAR RAO
34	13 th	Cont.Cas(C) 287/2013	DEBIRUZ ZAMAN VS DR. V. RAJAGOPALAN & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
35	13 th	WP(C) 7037/2013	M/S MAA FURNISHING & 3 ORS VS THE STATE BANK OF INDIA & ANR	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
36	14 th	Crl.Pet. 268/2012	PRAN JYOTI BHUYAN VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE A.K.GOSWAMI

37	14 th	Crl.Pet. 810/2012	JAYANTA BARUAH & ANR VS DILIP BARUAH	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A.K. GOSWAMI
38	14 th	MACApp. 34/2012	NEW INDIA ASSURANCE CO. LTD. VS RINA KUMAL AND ANR	Appeals from motor accident claims tribunal	HON'BLE MR JUSTICE K. SREEDHAR RAO
39	14 th	Tr.P.(Crl.) 50/2012	IQUBAL HUSSAIN & 2 ORS VS STATE OF ASSAM & ANR	Applications for transfer Of Criminal cases	HON'BLE MR. JUSTICE A. K. GOSWAMI
40	14 th	Crl.Pet. 331/2013	SMT. CHABI BHORALEE @ CHABBI BHORALEE VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A. K. GOSWAMI
41	14 th	Mat.App. 25/2013	KOUSTUV KAKATI VS PADMAJA DEKA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
42	17 th	WA 371/2013	JAHIRUDDIN AHMED VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
43	17 th	WA 402/2013	NORTH EASTERN FRONTIER RAILWAYS & 4 ORS VS M/S. PRINCE ANGSHUMAN GAUTAM DAS AND KRISHNA BARMAN [JV] & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
44	17 th	WP(C) 5076/2013	MOMINUR ISLAM VS THE STATE OF ASSAM & 4 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
45	18 th	WP(C) 2949/2006	M/S NATIONAL INSURANCE CO. LTD. VS RAMJAN ALI AND ANOTHER	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE B.K. SHARMA
46	18 th	WP(C) 1762/2007	SRI BHUBAN CHANDRA BARUAH VS FOOD CORPORATION OF INDIA & ORS	Date of birth with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
47	18 th	WP(C) 2017/2008	SRI PRAHLAD CHANDRA NATH VS THE INDIAN OIL CORPORATION LTD. & ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
48	18 th	CRL.A(J) 27/2010	SRI RATAN GARH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA

49	18 th	CRL.A(J) 71/2010	SRI SURJAMONI SINGHA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
50	18 th	CRL.A(J) 93/2010	GAMBANG BASUMATARY & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
51	18 th	Mat.App. 25/2012	RAKESH PHUKAN VS SMTI JURI BORUAH	Family Court Appeals	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
52	18 th	WA 281/2012	OIL AND NATURAL GAS CORP. LTD. & 2 ORS VS KHETRADHAR GOGOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
53	18 th	WP(C) 251/2014	AJOY SARKAR VS THE STATE OF ASSAM AND 7 ORS	Election of members of Panchayat	THE HON'BLE MR. JUSTICE B. K. SHARMA
54	19 th	PIL 57/2013	DEBAJYOTI DEY & 29 ORS VS THE STATE OF ASSAM & 8 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
55	19 th	WP(C) 2422/2013	RUDRESWAR MEDHI VS THE STATE OF ASSAM AND 4 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
56	19 th	Co.Appl. 1/2014	SIGMA SOYA INDUSTRIES PRIVATE LIMITED & ANR VS XXX XXX XXX	Company Applications	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
57	19 th	WA 48/2014	SUMITRA DEVI VS LIFE INSURANCE CORPN. OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
58	20 th	WP(C) 3235/2004	SAMUDRA BAISHYA VS THE STATE OF ASSAM & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
59	20 th	Crl.A. 171/2005	BISA SHEIKH & ORS VS THE STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA
60	21 st	Crl.A. 134/2007	THE STATE OF ASSAM VS BALAI CHOUDHURY	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
61	21 st	CRL.A(J) 1/2010	SRI PITAMBAR NATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
62	21 st	CRL.A(J) 2/2010	SRI JITEN NATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
63	21 st	Crl.A. 15/2010	BHUMIDHAR NATH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
64	21 st	Crl.Pet. 557/2013	DEBABRATA PHUKAN VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE A.K.GOSWAMI

65	21 st	Crl.Pet. 619/2013	MD. SAHNUR ALI & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A.K. GOSWAMI
66	21 st	Review.Pet. 159/2013	HOUSING AND URBAN DEVELOPMENT CORP. LTD. (HUDCO) & 2 ORS VS M/S NORTH EASTERN INDIA TRUST FOR EDUCATION & DEVELOPMENT (NEITED) & 2 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
67	21 st	MC 409/2014	M/S R.A.MAZUMDAR VS COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
68	21 st	MC 482/2014	THE SATE OF ASSAM & ANR VS DINESH CH. DAS & 12 ORS		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
69	21 st	MC 484/2014	THE STATE OF ASSAM & ANR VS PRAMATHESH SARMA		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
70	21 st	Review.Pet. 17/2014	GAMNYA PADU VS STATE OF ARUNACHAL PRADESH & ORS	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
71	21 st	WP(C) 977/2014	MAYONG HIT SADHANI FISHERY SAMABAI SAMITY LTD. VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt	HON'BLE MR. JUSTICE B.K. SHARMA
72	24 th	MA(F) 2/2013	DEBASISH SEN ALIAS MANNA SEN VS SHYAMAL PAUL	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
73	24 th	RSA 116/2013	PRAN KRISHNA BASU & 4 ORS. VS SRABAN KUMAR BIHANI	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
74	24 th	MFA 19/2014	UNION OF INDIA VS MD. RUSTOM ALI	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
75	25 th	WP(C) 2199/2006	BIPIN CHANDRA ROY VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.P. KATAKEY
76	25 th	MFA 145/2013	UNION OF INDIA (N.F. RAILWAY) VS M/S MAHESH ENTERPRISES(P) LTD	Appeals under the Workmen Compensation Act, 1923	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
77	26 th	RSA 106/2003	MAILATA TALUKDAR & ORS VS JOY KANTA TALUKDAR & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
78	26 th	WP(C) 2519/2006	MRS. SUFIA BEGUM VS STATE OF ASSAM & ORS	Army & Police Action	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA

79	26 th	WP(C) 6174/2006	RANENDRA WARY VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.P. KATAKEY
80	26 th	CRP(I/O) 26/2013	MD MAMTAJ HUSSAIN VS SMTI MENOKA DUTTA & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
81	26 th	CRP 36/2014	SMTI PURNIMA CHOUDHURY VS GIRISH CH. MEDHI & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
82	26 th	CRP 46/2014	HADI HUSSAIN @ HADI HUSSAIN HAZARIKA & ANR VS SAFIQUL HUSSAIN	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
83	26 th	CRP 62/2014	M/S SARAWGI TRADING VS SMT. GINI DEVI AGARWALA	Other Civil Revisions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
84	26 th	MACApp. 68/2014	GOBINDA HALOI VS SAMIN BARMAN & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
85	26 th	RSA 48/2014	KAJAL GHOSH & ANR VS SANJOY GHOSH & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
86	26 th	WP(C) 978/2014	ARUNAVA DEY VS THE STATE OF ASSAM AND 2 ORS	Transfer with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
87	28 th	Crl.Rev.P. 343/2004	SRI SUSHEN BAIDYA AND ORS VS THE STATE OF ASSAM	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE P.K.SAIKIA
88	28 th	Crl.Rev.P. 427/2011	MD. KASHEM ALI @ ABUL KASHEM VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE P.K. SAIKIA
89	28 th	WP(C) 1396/2011	SMTI ROIMON NESSA VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN
90	28 th	WP(C) 4586/2012	MD. BABUR ALI @ BABBOR ALI VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
91	28 th	Review.Pet. 3/2014	THE COMMISSIONER AND PRINCIPAL SECY. TO THE GOVT. OF ASSAM & 4 ORS VS DR. RAHI DUTTA & ANR	Other Review Applications	THE HON'BLE MR JUSTICE HRISHIKESH ROY